

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G SCONTEMPT PETITION (CIVIL) DIARY NO. 2651/2025

[Arising out of impugned final judgment and order dated 13-11-2024 in W.P.(C) No. 295/2022 passed by the Supreme Court of India]

MOHAMMED GHAYOOR

PETITIONER(S)

VERSUS

RAJENDER PENSIYA &amp; ORS.

RESPONDENT(S)

Date : 24-01-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) :

Mr. Chand Qureshi, AOR  
Mr. Aarif Ali, Adv.  
Mr. Pankaj Tiwari, Adv.  
Mr. Mujahid Ahmad, Adv.  
Mr. Md Sarvar Alam, Adv.  
Mr. Raj Kumar Yadav, Adv.  
Mr. Dharendra Kumar Verma, Adv.  
Mr. Vijay Kumar, Adv.  
Mr. Rakesh Ranjan, Adv.

For Respondent(s) :

Mr. Sharan Dev Singh Thakur, AAG  
Ms. Ruchira Goel, Adv.  
Ms. Veera Mahuli, Adv.  
Mr./Ms. P. Ritika Rao, Adv.

UPON hearing the counsel, the Court made the following  
O R D E R

List after one week.

(POOJA SHARMA)  
COURT MASTER (SH)

(ANJU KAPOOR)  
COURT MASTER (NSH)